

(7)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

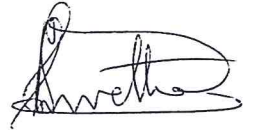
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. For TK Bhaskar
Keerthi Krishna
Shivetha

Counsel for
Petitioner



ORDER

Counsel for the Petitioner present and submitted that the parties are engaged in the settlement talks and prayed for more time for reporting the outcome of the settlement. At request, time is enlarged. Put up on **04.12.2017 at 10.30 A.M.**

-sd/-

MEMBER (TECHNICAL)
ghk

-sd/-

MEMBER (JUDICIAL)